

**REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON PERSONNEL, PUBLIC
GRIEVANCES, LAW AND JUSTICE**

SHRI SHANTARAM NAIK (Goa): Sir, I present the Fifty-ninth Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on the Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies Bill, 2013.

REPORT OF THE JOINT COMMITTEE ON OFFICES OF PROFIT

श्री जनार्दन द्विवेदी (राष्ट्रीय राजधानी क्षेत्र, दिल्ली) : महोदय, मैं लाभ के पदों संबंधी संयुक्त समिति के नौवें प्रतिवेदन की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON COAL AND STEEL**

श्री जुगुल किशोर (उत्तर प्रदेश) : महोदय, मैं विभाग संबंधित कोयला और इस्पात संसदीय स्थायी समिति (2012-13) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) Thirty-fourth Report on 'Demands for Grants (2013-14)' of the Ministry of Mines; and
- (ii) Thirty-fifth Report on 'Demands for Grants (2013-14)' of the Ministry of Steel.

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON SOCIAL JUSTICE AND
EMPOWERMENT**

SHRI MOHAMMAD SHAFI (Jammu and Kashmir): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (2012-13):—